

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Service Tax Appeal No. 11181 of 2019

(Arising out of Order in Original No. VAD-EXCUS-002-COM-024-18-19, dated 16.04.2019 passed by the Commissioner, CGST Vadodara-II)

M/s Solvay Specialities India Pvt Ltd
Plot No.3526-27, GIDC, Estate,Panoli-394116
Dist Bharuch

...Appellant

VERSUS

CCE & ST – Vadodara-II
1st Floor, Room No. 101,New Central Excise Building
Vadodara-390023, Gujarat

...Respondent

APPEARANCE:

Shri Vinay Kansara, Advocate appeared for the Appellant
Shri R. Nathan, Assistant Commr. (AR) appeared for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER(TECHNICAL)**

DATE OF HEARING: 20.08.2025
DATE OF DECISION: 09.12 .2025

The appeal is disposed of. For order see Service Tax Appeal No.
10954 of 2017.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Neha